

Annexure-7

Tanra Dhatu Udyog Private Limited

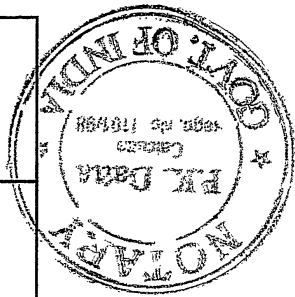
Date of commencement of CIRP : 25.05.2022

List of Creditors (Version 3.0) drawn as on 05.08.2022 (Updated List of creditors)

(Earlier List of Creditors (Version 1.0) drawn as on 15.06.2022 & (Version 2.0) drawn as on 20.07.2022)

List of Operational Creditors (Government dues)

Details of Claimant		Details of claim received		Details of claim Admitted				Amount in ₹				Remarks, if any
Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	
1	ACIT TDS Circle 3(2), Kolkata	08.06.2022	₹ 32,03,680.00	₹ 32,03,680.00	Demand on Traces Website	No	-	₹ -	₹ -	₹ -	₹ -	Fully Admitted
2	Commissioner of Commercial Taxes, Directorate of Commercial Taxes, Government of West Bengal	08.06.2022	₹ 5,89,49,954.00	₹ 2,12,650.00	Demand under WB VAT, CST and WB Entry Tax	No	-	₹ 4,35,47,520.00	₹ -	₹ 83,49,313.00	₹ 64,40,471.65	Refer Remark 1
3	Employee Provident Fund Organisation	08.06.2022	₹ 97,259.00	₹ 97,259.00	Demand under 14B & 7Q of Employees Provident Funds Miscellaneous Provisions Act, 1952	No	-	₹ -	₹ -	₹ -	₹ -	Fully Admitted



Mamta Binani
Mamta Binani
 Resolution Professional
 In the Matter of Tanra Dhatu Udyog Private Limited
 Regn. No. IBS/PA-002/IP-N00086/2017-18/10227

